

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:5603
ANSWERED ON:28.04.2015
DIVERSION OF FOREST LAND
Rajesh Shri M. B.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has given clearances for diversion of forest land for large projects in the last one year; and
- (b) if so, the details thereof along with the area of forest land cleared for diversion, number of projects benefited, total investment involved etc., State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Central Government has given approval under the Forest (Conservation) Act, 1980 for diversion of 35,867 ha of forest land in 783 cases during the last year of 2014. State wise detail is given in Annexure-I.